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(Part 1-Section 1)

Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade
(DES-III Section)

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In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and paragraph 1.1 of Handbook of Procedure (Vol. I), the following amendments are made in the Handbook of Procedures Vol II :

2. The existing entry in SION A- 2611 of the Product Group “Chemical and Allied Products” is deleted and amended as under :-

Export Product	Export Qty.	Sl. No.	Import Items	Qty. allowed
2-Amino methyl-7-chloro-2,3-Dihydro-5-(2-Fluorophenyl)-1H-1,4-Benzodiazepine Dimaleate	1Kg.	1.	2-Amino-5-chloro-2-Fluoro Benzophenone	0.932 Kg.
		2.	Chloro acetaldehyde Dimethyl acetal	0.696 Kg.
		3.	Manganese Dioxide	0.852 Kg.
		4.	Raney Nickle	0.089 Kg.
		5.	Dimethyl Sulfoxide	0.405 Kg.
		6.	Acetone	0.405 Kg.

2. Effect of this amendment :

The Standard Input Output Norms (SION) for export product under S.No. A-2611 have been reviewed. There is no change in either description of the export product or in the permitted inputs, but the respective quantities of permitted inputs have been revised downwards.

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